

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.154/2015

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Conclave Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS Rahul Parasrampuria, PCS
 CS Rohit Keshri, PCS
 MR. PRASHANT KUNAR TRIPATHI
Advocate

Jinan
6.2.18

Adv Swapna Choubey
 CS Mohan Ran Gourkar

Jinan
6/2/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 08/03/2018.

Sd
 (Jinan K.R.)
 Member (J)